

National Company Law Tribunal  
Allahabad Bench  
Allahabad

CP No. 115(ND)/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2016.

NAME OF THE COMPANY: Smt. Hema Dhopola

Vs.

M/s Nirvan Hospitals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	<i>Aditya Ad.</i>			
2.		<i>Order dated 15.09.2016</i>		

115(ND)/2012 Smt. Hema Dhopola Vs. M/s Nirvan Hospitals

Pvt. Ltd.

Learned Counsel for petitioner filed appearance. There is no representation for the respondent. This office has received reply by email from Shri Balasubramanian to the effect that he has not been communicated either by the parties or the CLB, to initiate the process of mediation. We came to know that Shri Balasurbramanian is not aware of his appointment as Mediator and is not available in India. Both the parties are therefore informed to come up with a proposal for referring the matter to Allahabad High Court Mediation Centre or some other mediator for early disposal of the case. The matter shall be listed on 03.10.2016 for making proposals.

List the matter on 03.10.2016.

  
SH. VSR AVADHANI (Judicial Member)

  
SH. H.P. CHATURVEDI (Judicial Member)